



2026:AHC:46052

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 3111 of 2026

Smt Naaz Fatima

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Balbir Yadav
Counsel for Respondent(s)	:	C.S.C., Sher Bahadur Singh

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Ms. Pooja Yadav (AoR No.A/P 0452/2015) holding brief of Sri Balbir Yadav, learned counsel for the petitioner seeks to withdraw the present writ petition, with liberty to file afresh, questioning the appointment of Respondent no.5.
2. Learned Standing Counsel has no objection to the same.
3. Accordingly, the writ petition is **dismissed as withdrawn** with the aforesaid liberty.

February 27, 2026

N.S.Rathour

(Vikas Budhwar,J.)